



Government of Jammu and Kashmir
Civil Secretariat: Tourism Department
Srinagar/Jammu

Notification

Jammu, the 22nd March 2017

SRO/34: In exercise of the powers conferred by proviso to sub-section (1) of Section 21 of the Jammu and Kashmir Shri Mata Sukhrala Devi Ji Shrine and Shri Mata Bala Sundri Shrine Act, 2013, the Government hereby appoint a Tribunal with the following composition, namely:-

- | | |
|--|-----------|
| 1. Shri Jeet Lal Gupta (IAS-Retd) | Chairman. |
| 2. Shri Hukam Chand Basotra, Senior Advocate | Member |

By order of the Government of Jammu and Kashmir.

(Farooq Ahmad Shah) IAS
Secretary to Government,
Tourism Department

No: TSM/INC-50/2010-II

Dated: .03.2017

Copy to the:

01. All Finance Commissioners.
02. All Principal Secretaries to Government.
03. Principal Secretary to HCM.
04. All Administrative Secretaries to Government.
05. Divisional Commissioner, Jammu.
06. All Heads of the Departments.
07. District Development Commissioner, Kathua.
08. Director Tourism, Jammu.
09. ADC, Kathua.
10. Joint Director Planning, Tourism Department.
11. General Manager, Government Press Jammu for publication in the Government Gazette.
12. OSD to Hon'ble Minister for Tourism for information of Honble Minister
13. PPS to Chief Secretary.
14. P.S to Secretary to Government, Tourism Department for information of the commissioner/ Secretary.
15. Shri Jeet Lal Gupta, IAS-Retd.
16. Shri Hukam Chand Basotra, Senior Advocate.
17. Stock file.